

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 201  
IA No. 287/JPR/2023  
CP No. (IB)- 43/7/JPR/2021  
Under Section 7 of IBC, 2016

**In the matter of:**

**Rajasthan Financial Corporation**

**.... Financial Creditor**

**Versus**

**M/s Man Industrial Corporation Ltd.**

**...Corporate Debtor**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Financial Creditor : Manjeet Kaur, Adv.

For the Corporate Debtor : Dilip Bafna, Adv.

**ORDER**

Heard Ms. Manjeet Kaur, Adv. appearing on behalf of the Petitioner. Mr. Dilip Bafna, Adv. appearing on behalf of the Respondent. On the request of both the counsels, the matter is adjourned. List the matter on 02.05.2024 at fixed time 2:30 pm.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

April 30, 2024